

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 07.12.2018 (Friday)

Court – II
10:50 AM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 74 of 2018	Mr. Pravin Jain &Ors. Vs. Diastar Pvt. Ltd. & Ors.	Santosh Chaurihaa	SiddharthGautam

For Hearing (Part Heard)

2.	Comp. App. (AT) No. 01 of 2018	Atmaram B. Agarwal & Ors. Vs. Supriya Prints Pvt. Ltd. & Ors	Dr. S.K. Jain	P. Nagesh-(R2-3) Manish Binani- R4
3.	Comp. App. (AT) No. 256 of 2018	Amritsar Swadeshi Woolen Mills Pvt. Ltd. Vs. Vinod Krishan Khanna &Ors.	Nidhi Mohan Parashar	P.K. Mittal

For Hearing

4.	Comp. App. (AT) No. 44 of 2018	SumanDhir&Ors. Vs. Gyan Ganga Educational Institute Pvt. Ltd. & Ors.	Dheeraj Kumar Garg Harshavardhan Topre VatsalaKak	JeeveshNagrath Hitesh Sachar Anju Jain
5.	Comp. App. (AT) No. 134 of 2018	Cayenne Developments Pvt. Ltd. Vs. ROC, Bangalore	Rohini Musa	V SantoshiJagirdar, Dy. ROC

Copy to: -

1. Notice Board
2. Reception
3. Record File
4. Website: www.nclat.nic.in

By Order
-sd/-

Registrar